

National Company Law Tribunal

Allahabad Bench

CP NO. 40/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY: Shalijahampur Club Pvt Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE:

Sl. NO.	Name	Designation	Representation	Signature
1.	SANJAY SAXENA	F.C.A.	Petitioner	Sanjay Saxena
2.	SHIVENDRA SINGH	Director	"	Shivendra Singh
3.	ANIL KUMAR	PCS	Proposed Party	Anil Kumar
4.	SHIVENDRA SAHABUR	CGSC	ROC	Shivendra

CP No. 40/ALD/2017, CA No. 176/2017

Parties are represented by their respective counsels. In the present matter reply/ comments from the office of the D.M and S.P, being Honorary President and Secretary of the Club are awaited. Therefore, the case is adjourned to 23rd November, 2017.

The matter be listed on 23rd November, 2017.

Date: 10/11/2017

Typed by
Jyoti
(Stenographer)

sd/ H.P. Chaturvedi, Member(Judicial)